

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 1941 of 2017

Juglesh Kumar Shukla

... .. **Petitioner**

Versus

The State of Jharkhand & Ors.

... .. **Opposite Parties**

(Through V.C.)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner
For the State

: Mr. Mahesh Tewari, Advocate
: Mr. Rohan Kashyap, AC to GA-II

/ Dated: 10th September, 2021

Post this matter on 08.10.2021 under the same heading.

Sd/-
(Shree Chandrashekhar,J.)

R.K.

